

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 306 of 2013

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Maithon Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Mazag Andrabi

**Counsel for the Respondent(s) : Mr. A. Bansal (Rep.) for
Tata Power
Mr. Sharad Kumar Srivastava
(Rep.) for R.1**

ORDER

It is represented by the learned counsel for the Appellant that Respondent Nos. 1 & 2 have been served, but Respondent NO.3 is yet to be served and she seeks some time to serve notice on the Respondent No.3.

Post the matter on **23.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt